NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 25(ND)/2009

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04-10-2017

NAME OF THE COMPANY: M/s General Commerce Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 634A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Ms. Ranjana Roy Gauvai,

Ms. Vasudha Sen, Mr. Mangesh Krishna

For the Respondent(s): Mr. Praveen Maratha,

Mr. Devendra Singh, Mr. Vishwanath

ORDER

Written Synopsis with citations, if any, be filed on record within two weeks. Reserved for orders.

> (Ina Malhotra) Member (J)